

the know-how for producing television tubes and screens with indigenous material of a lesser cost; and

(b) if so, the details thereof'?

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C.SUBRAMANIAM):

(a) The National Physical Laboratory (NPL), New Delhi has developed the technical know-how for the fabrication and reconditioning of television picture tubes and screens. Most of the materials and chemicals are indigenous but some materials like glass shells, cathodes, heaters and ring getters are to be imported.

Cost of the television tube developed by National Physical Laboratory is estimated to be lower than those being produced at present in India.

(b) The process involves various operations like deposition of phosphor material inside the glass shell to serve as screen, aluminising the screen from inside acquadag coating, electron gun fabrication, sealing the gun to the glass shell, evacuation, processing and testing of the complete tube.

Pension to Freedom Fighters

*56. SHRI SANAT KUMAR RAHA :
SHRI DWIJENDRALAL SEN
GUPTA: SHRIMATI
SITA DEVI:

Will the Minister of HOME AFFAIRS be pleased to refer to the reply to Starred Question No. 105 given in the Rajya Sabha on the 15th November, 1973 and state:

(a) by when the work relating to sanction of pension to freedom fighters is likely to be completed; and

(b) the amount spent for paymi pensions by the Central Government ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA): (a) As on the 15th February, 1974, out of 1,78,498 applications received, 1,09,065 have been finally disposed of. In 41,040 cases as the information was not complete, clarifications have been called for from the State Governments, etc. The remaining 28,393 applii are under examination. However, as the last date for receipt of applications is 31st March, 1974, applications are still being received. While all efforts are being made to finally

dispose of the applications as expeditiously as possible, it is not possible to indicate, at this stage, any time frame within which the work will be completed.

(b) Information regarding the actual expenditure incurred on the payment of pensions is furnished by the Accountants General concerned through periodical returns. The returns so far received for the current financial yeir relate to different periods upto the end of August to November, 1973 and account for an actual expenditure of Rs. 6,44,40,004 during these periods.

Trend in National Income and Per Capita Income

*57. DR. K. MATHEW KURIAN : SHRI NIREN GHOSH : SHRI K. P. SUBRAMANIA MENON:

Will the Minister of PLANNING be pleased to state :

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(a) the trend in national income and per capita income both at current prices and constant prices since 1969 ;

(b) whether there have been any disparity between Plan target and actual performance in this regard ;

(c) if so, the aci between target and performance; and

(d) the reasons therefore ?

THE MINISTER OF STATE IN THE MINISTRY OF PLANNING (SHRI MOHAN DHARIA): (a) to (d) The figures are under examination and will be laid before the House shortly.

Nuclear Power Plant in Andhra Pradesh

*58. SHRIMATI SUSHILA SHANKAR
ADIVAREKAR : SHRIMATI
RATHNABAI SREENI-
VASA RAO : SHRI M. S.
ABDUL KHADER : SHRIMATI
SUMITRA G. KUL-
KARNI :

Will the Minister of the ATOMIC ENERGY be pleased to state :

(a) whether any survey has been undertaken for setting up a nuclear power plant in Andhra Pradesh;

(b) if so, the details of the sites surveyed; and

(c) by when the plant is likely to be set ! rtp there ?

THE PRIME MINISTER (SHRIMATI INDIRA GANDHI): (a) and (b) A Site Selection Committee is currently examining various sites in the Southern region, including Andhra Pradesh, for locating a nuclear power station. In Andhra Pradesh two sites, one at Somsil on Srisaillam reservoir and the other on the Nagarjunasagar left bank canal have been under investigation.

(c) A decision on the location of an atomic power station in the Southern region can be taken only after the report of the Site Selection Committee is received and considered by Government.

Communal Incidents in the Country

*59. SHRI SHYAMLAL GUPTA: Will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that there had been a large number of communal incidents in various parts of the country during the last six months; and

(b) if so, the number of such incidents. State-wise; the number of persons who died as a result thereof and the loss to property suffered thereby ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI RAM NIWAS MIRDHA) : (a) According to available information, 102 communal incidents occurred in the second half of the year 1973.

(b) A statement is attached.

Statement

Name of State/ U. T.	No. of incidents	No. of persons killed	Estimated loss of property
Andhra Pradesh	4	1	Rs. 10,000
Assam	3	*	o
Bihar	11	*	*
Gujarat	10	*	*
Jammu & Kashmir	2	*	*
Karnataka	6	6	Rs. 82,87,821
Kerala	1	*	*
Madhya Pradesh	10	*	*
Maharashtra	11	*	*
Orissa	1	—	—
Rajasthan	7	*	*
Tamil Nadu	6	*	*

Name of State/ U.T.	No. of incidents	No. of persons killed	Estimated loss of property
Uttar Pradesh	21	*	*
West Bengal	6	*	*
Manipur	1	*	*
Delhi	2

information is awaited. *Note.*— Information in respect of the remaining States/Union Territories is 'Nil'.

Gestetner Duplicators (P) Ltd. Calcutta

*60. SHRI KALYAN ROY : Will the Minister of INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY be pleased to state :

(a) whether Government have received any representation regarding various irregularities committed by Gestetner duplicators (P) Ltd., Calcutta;

(b) if so, the details thereof; and

(c) whether any investigation has been instituted into the affairs of the Company; if so with what results.

THE MINISTER OF INDUSTRIAL DEVELOPMENT AND SCIENCE AND TECHNOLOGY (SHRI C. SUBRAMANIAM) : (a) to (c) A statement is laid on the Table of the House.

Statement

A representation was received against the company on 22-12-1973 making the following main allegations :

(1) The company is trying to wind up the activities of its factory located at Calcutta in favour of a new unit set up at Nasik in Maharashtra.

(2) Import irregularities are being committed by the company.

(3) The company is not honouring its export commitments.

(4) The company is not utilising its production capacity to the full.

(5) The company has obtained a full stencil coating plant in the name of spares.

(6) Even though the company failed to obtain licence for manufacture of "Scanner Machine", it is getting the same manufactured in a firm at Bangalore and selling it under the company's trading licence